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Maharashtra Legislature Members Pension (Amendment) Act, 2013

24 OF 2013

[21 August 2013]

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Maharashtra Legislature Members Pension (Amendment) Act, 2013

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An Act further to amend the Maharashtra Legislature Members' Pension Act, 1976.

WHEREAS it is expedientfurther to amend the Maharashtra Legislature Members' Pension Act, 1976, for the purposes hereinafter appearing; it is hereby enacted in the Sixty-fourth Year of the Republic of India, as follows:-

1. Short title :-

This Act may be called the Maharashtra Legislature Members Pension (Amendment) Act, 2013.

2. Amendment of section 3 of Mah. I of 1977 :-

In section 3 of the Maharashtra Legislature Members Pension Act, 1976 (hereinafter referred to as "the principal Act"), in sub-section (1),-

- (a) for the words " twenty-five thousand rupees" the words " forty thousand rupees" shall be substituted;
- (b) in the first proviso, for the words "one thousand rupees" the words "two thousand rupees" shall be substituted.

3. Amendment of section 4A of Mah. I of 1977 :-

In section 4A of the principal Act, in sub-section (2D), for the words and figures "with effect from the 1st May 2011, at the rate of rupees twenty-five thousand" the words and figures "with effect from the 1st August 2013, at the rate of rupees forty thousand" shall be substituted.